

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

IA 44544/2019, in Petition(s) for Special Leave to Appeal (C)
No(s). 19980-19981/2019

POWER GRID CORPORATION OF INDIA LTD

Petitioner(s)

VERSUS

M/S UNIVERSAL TRADERS & ORS.

Respondent(s)

IA No. 44544/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

WITH

SLP(C) No. 19982-19983/2019 (XI)

(FOR

FOR CONDONATION OF DELAY IN FILING ON IA 40925/2019

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
40927/2019

IA No. 40927/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 02-12-2019 These matters were called on for hearing today.

For Petitioner(s) Mr. Akshay Amritanshu, Adv.
Mr. Ashwarya Sinha, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

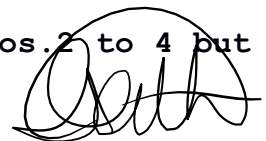
Appearance: None present on behalf of the petitioner.

None present on behalf of the respondents.

In all the matters numbered above, four weeks' time, as last chance, is given to learned counsel for petitioner to comply with the terms of the order dated 30.9.2019 of this Court in respect of respondent No.1.

Service of notice is complete qua respondent Nos.2 to 4 but no one has entered appearance on their behalf.

List again on 7.2.2020.



SURINDER S. RATHI
Registrar